

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3912
TO BE ANSWERED ON 23.12.2015**

DRAFT RESOLUTION IN UN

3912. SHRI S. RAJENDRAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the present status of the draft resolution presented by India on subjects viz., measures to prevent terrorists from acquiring weapons of mass destruction, convention on the prohibition of the use of nuclear weapon, etc. in the UN; and**
- (b) the response of member countries thereto?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (b) India presented the following three resolutions at the 2015 session of the First Committee of the United Nations General Assembly on Disarmament and International Security:

- (i) 'Convention on Prohibition of Use of Nuclear Weapons' (with 39 co-sponsors): It was adopted by 121 votes in favour, 49 against and 8 abstentions.**
- (ii) 'Reducing Nuclear Danger' (with 34 co-sponsors): It was adopted by 119 votes in favour, 48 against and 11 abstentions.**
- (iii) 'Measures to prevent terrorists from acquiring weapons of mass destruction' (with 91 co-sponsors): It was adopted without a vote.**
